

Central Administrative Tribunal
Principal Bench

O.A. No. 1247 of 2001

New Delhi, dated this the 17th May, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Smt. Hemlata,
W/o Shri Rattan Kumar,
R/o 3475, Raja Park,
Delhi-110034. .. Applicant

(By Advocate: Shri Surinder Singh)

Versus

1. Union of India through
the Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110011.
2. Dr. Hakim Khalid Sidiqi,
Director,
Central Council to Research
in Unani Medicine,
61-65, Institutional Area,
Janakpuri,
New Delhi-110058.
3. Hakim S.S. Ali,
Asst. Director Incharge,
Literary Research Institute of
Unani Medicine,
Hamdard Nagar,
New Delhi-110062. .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant impugns the alleged irregular and
unsigned charge sheet dated 8.5.2001 (Annexure A-1).

2. We have heard applicant's counsel Shri
Surinder Singh.

3. Shri Surinder Singh states that applicant
has submitted a representation to Respondents in
regard to the aforesaid alleged irregular and

7

2

unsigned charge sheet on 8.5.2001 itself (Annexure A-2) but no action has been taken by Respondents on the same, and meanwhile she has been asked to reply to the charges within 10 days time.

4. If these submissions are correct, we dispose of this O.A. at the preliminary stage itself with a direction to Respondents to dispose of applicant's aforesaid representation dated 8.5.2001 by a detailed, speaking and reasoned order under intimation to applicant before they proceed any further with the D.E., ^{calling} ~~called~~ upon her to furnish her written statement of defence.

5. If any grievance still survives it will be open to applicant after exhausting available departmental remedies to approach the Tribunal through appropriate original proceedings in accordance with law, if so advised.

6. The question of jurisdiction of the Tribunal in this matter shall remain open.

7. The O.A. stands disposed of accordingly.
No costs.

8. Let a copy of the O.A. be annexed along with this order.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

karthik

S.R. Adige
(S.R. Adige)
Vice Chairman (A)